IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP No. 157(ND)/2017

IN THE MATTER OF:

M/s CIS Trade Promotion Association

APPLICANT / PETITIONER

SECTION:

Under Section 271(a)

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Ms. Ritika Ahuja, Company Secy.

For the RESPONDENT

ORDER

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On the request made on behalf of the learned Company Secretary, hearing is deferred to 10th October, 2017.

> (CHIEF JUSTICE M.M.KUMAR) PRESIDENT

(R. VARADHARAJAN) MEMBER(JUDICIAL)

19.09.2017 V. Sethi